

**Annex I****Resolution / Decision / Authorisation for Authorised Signatories and Specimen Signature\***

**Name of the Bank-----**

**DEA Fund Code -----**

Resolution / Decision / Authorisation of Board / MD & CEO / ED / Committee of Executives (with date, signature and stamp)

<b>Authorised Officials (Surname) (First Name)</b> 1. 2.	
<b>Designation</b> 1. 2.	
Specimen Signature of first official 1)	Specimen Signature of first official 2)
Specimen Signature of second official 1)	Specimen Signature of second official 2)
<b>Attested by</b> CGM / ED / MD & CEO (Signature with Bank's Seal)	

**\* A bank is required to submit details of all authorised signatories, rather than only those who have been newly added or replaced. A bank can have a maximum of 10 authorised signatories.**